

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General Information relating to Legislative and Other matters)

Wednesday, May 08, 1996/Vaisakh 18, 1918 (Saka)

No.257

Subject: Unauthorised Construction of Commercial Nature

In the recently held meeting of the Committee on Unauthorised Constructions, the Committee desired that the Hon'ble Members may be requested to send some major cases of unauthorised constructions of commercial nature, if any, taking place in their respective areas, alongwith the detailed particulars of the persons/agencies engaged in such activity. The Committee has also assured that the information sent by the Hon'ble Members would be kept confidential.

Hon'ble Members are requested to send the information, if any, available with them to the Secretary, Delhi Vidhan Sabha, in a closed envelope marked 'Confidential' so that the same is placed before the Committee for its consideration.

P.N. GUPTA
SECRETARY